

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 903 of 1998

Jabalpur, this the 27th day of August 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. Anand Kumar Bhatt, Administrative Member

1. Vijay Agnihotri aged about 28 years S/o Shri Agnihotri, Senior Asstt. Electric Driver, S.E. Railway, Bilaspur.
2. Pakala Sairam Murlidhar, aged about 26 years S/o Late Shri P.V. Narsingh Rao, Senior Asstt. Electric Driver, South Eastern Railway, Bilaspur.

APPLICANT

(By Advocate - Shri L.S. Rajput)

VERSUS

UNION OF INDIA, Through

1. The General Manager, South Eastern Railway, Garden Reach, Calcutta-43.
2. The Divisional Railway Manager, South Eastern Railway, Bilaspur (MP)

RESPONDENTS

(By Advocate - Shri H.B. Shrivastava)

O R D E R (ORAL)

By D.C. Verma, Vice Chairman (Judicial)

Learned counsel for the respondents has filed a copy of order dated 3.3.2001 stating that the applicant has been granted the relief prayed for in this OA. The learned counsel for the applicant states that now the OA has become infructuous. Accordingly the OA is dismissed as having become infructuous. Cost easy.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (Judicial)